	West Tripura District					
(Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.01.2	2025		
SI. No.	Court- wise pendency of Cases as on 31.0		0			
	Name and Designation of the Officer Sri Subhasish Sharma Roy,	Civil	Criminal	Total		
1	District and Sessions Judge, Agartala	822	424	1246		
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2), Agartala	806	516	1322		
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO)	0	94	94		
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	669	520	1189		
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala(FTSC)	326	331	657		
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	32	32		
7	Sri Rajib Bhattacharjee, Judge, Family Court, Agartala	462	381	843		
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	434	433	867		
9	Smt. Tanusree Debnath, Civil Judge (Senior Division), (Court No.1), Agartala	777	0	777		
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	901	0	901		
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	307	1321	1628		
12	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	93	1732	1825		
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	231	685	916		
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	149	797	946		
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	48	1018	1066		
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	26	664	690		
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	44	797	841		
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	28	967	995		
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	50	723	773		
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala (FTC)	39	925	964		
	Total Station-wise pendency of Cases as on 31.0	6212	12360	18572		
SI. No.	Station-wise pendency of Cases as on 31.0 Name of the Station	Civil	Criminal	Total		
1	Agartala	5316	11546	16862		
	Total	5316	11546	16862		
2	Family Court, Agartala	462	381	843		
3	Addl. Judge, Family Court, Agartala	434	433	867		
	Total	896	814	1710		
	Grand Total 6212 12360 18572					

	Gomati District			
C	Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.01.2	2025
	Court- wise pendency of Cases as on 31.01	1.2025		
SI. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	194	231	425
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	198	185	383
3	Sri Subhra Nath, Judge, Family Court, Udaipur	169	209	378
4	Smt. Chhandita Debnath, Civil Judge (Senior Division), Udaipur	307	0	307
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	110	751	861
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	39	753	792
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	7	715	722
8	Smt Mohona Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	13	847	860
9	Sri Ayan Chowdhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	11	410	421
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	4	349	353
	Total	1052	4450	5502
	Station-wise pendency of Cases as on 31.0	1.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	868	3482	4350
2	Amarpur	15	759	774
	Total	883	4241	5124
3	Family Court, Udaipur	169	209	378

Grand Total

South Tripura District	South	Tripura	District
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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2025

	Court- wise pendency of Cases as on 31.0	1.2025				
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Sri Gobinda Das, District & Sessions Judge, Belonia	158	185	343		
2	Addl.District & Sessions Judge, Belonia (Vacant), Charge remains with Sri Govinda Das, District Judge, Belonia	153	44	197		
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	178	77	255		
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Belonia	116	0	116		
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	44	802	846		
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	117	486	603		
7	Smt. Chirasmita Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	24	363	387		
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom	55	47	102		
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	16	504	520		
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	60	356	416		
	Total	921	2864	3785		
	Station-wise pendency of Cases as on 31.0	1.2025				
SI. No.	Name of the Station	Civil	Criminal	Total		
1	Belonia	612	1880	2492		
2	Sabroom	131	907	1038		
	Total	743	2787	3530		
3	Family Court, Belonia	178	77	255		
	Grand Total 921 2864 3785					

	Unakoti District			
C	Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.01.2	2025
Court- wise pendency of Cases as on 31.01.2025				
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	186	207	393
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar(FTSC)	19	47	66
3	Sri Sankari Das, Judge, Family Court, Kailashahar	155	423	578
4	Smt. Ishika Dan, Civil Judge(Senior Division), Kailashahar	298	0	298
5	Smt. Deepa Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	101	516	617
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	210	334	544
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No.1)	66	576	642
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge(Jr. Div.), (Court No.2), Kailashahar	62	398	460
	Total	1097	2501	3598
	Station-wise pendency of Cases as on 31.0	1.2025	•	-
SI. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	942	2078	3020
	Total	942	2078	3020
2	Family Court , Kailashahar	155	423	578
	Grand Total	1097	2501	3598

North Tripura District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2025

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SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	295	295	590
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	209	319	528
3	Judge, Family Court, Dharmanagar (Vacant) Charge remains with Sri Mridul Chakraborty	220	130	350
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	282	0	282
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	142	296	438
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	286	398	684
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	130	367	497
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	260	262
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	9	311	320
	Total	1575	2376	3951
	Station-wise pendency of Cases as on 31.0	1.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1344	1675	3019
2	Kanchanpur	11	571	582
	Total	1355	2246	3601
3	Family Court, Dharmanagar	220	130	350
	Grand Total	1575	2376	3951

Sepahi	jala [District
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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2025

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District & Sessions Judge, Sonamura	208	494	702
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	62	100	162
3	Sri Motom Debbarma, Civil Judge (Senior Division), Sonamura	161	0	161
4	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	64	380	444
5	Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	35	541	576
6	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	23	442	465
7	Sri Debashish Kar, Additional District & Sessions Judge, Bishalgarh	228	274	502
8	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	44	1106	1150
9	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	99	1080	1179
	Total	924	4417	5341
	Station-wise pendency of Cases as on 31.0	1.2025		
SI. No.	Name of the Station	Civil	Criminal	Total

SI. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	491	1857	2348
2	Bishalgarh	371	2460	2831
	Total	862	4317	5179
3	Family Court , Sonamura	62	100	162
	Grand Total	924	4417	5341

	Khowai District					
C	Court- wise and Station-wise pendency of Civil and Criminal		on 31.01.2	2025		
	Court- wise pendency of Cases as on 31.01.2025					
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	101	193	294		
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	102	186	288		
3	Judge, Family Court, Khowai (Vacant) charge remains with Sri Veda Pratim Debbarma , District & Sessions Judge, Khowai	85	72	157		
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	126	0	126		
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	35	1203	1238		
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	39	1084	1123		
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	19	887	906		
	Total	507	3625	4132		
	Station-wise pendency of Cases as on 31.01.2025					
SI. No.	Name of the Station	Civil	Criminal	Total		
1	Khowai	422	3553	3975		

Total

Grand Total

Judge, Family Court, Khowai

Dhalai District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2025

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	47	168	215
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	44	44	88
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	15	23	38
4	Sri Rahul Roy, Civil Judge (Senior Division), Ambassa	62	0	62
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	32	142	174
6	Smt. Archana Reang, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	6	78	84
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	70	95	165
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	13	563	576
9	Sri Jogodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	80	352	432
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	17	378	395
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	7	287	294
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	34	34
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	5	32	37
	Total	398	2196	2594
	Station-wise pendency of Cases as on 31.0	1.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	191	432	623
2	Kamalpur	163	1010	1173
3	Longtharai Valley	24	665	689
4	Gonda Twisa	5	66	71
	Total	383	2173	2556
5	Family Court, Ambassa	15	23	38
	Grand Total	398	2196	2594

	District-wise pendency of Civil and Criminal Cases as on 31.01.2025					
SI. No.	Name of the District (s)	Civil	Criminal	Total		
1	West Tripura District, Agartala	6212	12360	18572		
2	Gomati District, Udaipur	1052	4450	5502		
3	South Tripura District, Belonia	921	2864	3785		
4	Unakoti Judicial District, Kailashahar	1097	2501	3598		
5	North Tripura District, Dharmanagar	1575	2376	3951		
6	Sepahijala District, Sonamura	924	4417	5341		
7	Khowai District, Khowai	507	3625	4132		
8	Dhalai District, Ambassa	398	2196	2594		
	Total	12686	34789	47475		